

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2024 AT 1.00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/29/9/AMR/2023		9 of IBC	B.D Steels Private Limited Vs. M/s. Likhita Energy Systems Private Limited

**ORDER**

**Present:** Ms. J.V.L. Bharathi, Ld. Counsel for the OC  
Ms. Sakhamuri Kavitha Rani, Ld. PCS for the CD

Pleadings are completed. Both the parties are given liberty to file written submissions within two weeks not more than 3 pages. List the matter on 27.06.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**